GOVERNMENT OF INDIA MINISTRY OFPETROLEUM AND NATURAL GAS RAJYA SABHA QUESTION NO09.11.2010 ANSWERED ON ALLOCATIN OF NATURAL GAS TO NON CORE SECTOR .

12

Shri Jai Prakash Narayan Singh

Will the Minister of COALCOALCOALCOALCOALPETROLEUM AND NATURAL GAS be pleased to state :-

(a) whether it is a fact that some unscrupulous private companies are manipulating to obtain natural gas for their non-core industries;

(b) if so, the details thereof;

(c) whether by allocating natural gas/fuel to non-core industries, non-core sector customers get themselves enriched at the expense of Government revenue;

(d) if so, the action taken or proposed to be taken against erring officials who are responsible for allocation of natural gas to non-core sector; and

(e) the names of non-core sector companies which have been allotted natural gas during the last one year with details of quantity etc.?

ANSWER

MINISTER OF PETROLEUM & NATURAL GAS

(SHRI MURLI DEORA)

(a) to (e) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF RAJYA SABHA STARRED QUESTION NO.12 TO BE ANSWERED ON 9TH NOVEMBER, 2010 REGARDING ALLOCATIN OF NATURAL GAS TO NON-CORE SECTOR

(a) to (e): No, Sir. An Empowered Group of Ministers has been constituted to take decisions on allocation of gas produced from fields allotted under the New Exploration Licensing Policy (NELP). The EGoM has taken decision to allot gas to the following priority sectors:-

1. Existing gas-based fertilizers plants producing subsidized fertilizers.

2. Existing gas-based LPG plants

3. Existing gas-based power plants and those to be commissioned in 2009-10, including liquid fuel plants which are now running on liquid fuel and could switch over to natural gas

4. City Gas Distribution (CGD) entities for supply to domestic & transport sectors

5. Existing gas-based steel plants (only for feedstock & not for captive power requirement) 6. Existing gasbased petrochemicals plants (only for feedstock & not for captive power requirement)

7 Existing refineries

8. CGD entities for supply to commercial & industrial sector customers consuming up to 50,000 scmd (standard cubic meters per day).

9. Captive power plants Since the production of gas has begun from KG D6 field, gas has been allotted to the various sectors as mentioned above. No allotment has been made outside the area of priority decided by the EGoM.